

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
TORQUE AUTOMOTIVE PRIVATE LIMITED

Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Torque Automotive Private limited
2.	Date of incorporation of corporate debtor	23.04.2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad, Gujarat.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40105GJ2007PTC050624
5.	Address of the registered office and principal office (if any) of corporate debtor	2nd Floor, Mrudul Tower, B/H. Times of India, Ashram Road, Ahmedabad, Gujarat - 380009, India
6.	Date of closure of Insolvency Resolution Process	28/01/2026
7.	Liquidation commencement date of corporate debtor	29/01/2026
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Pankaj Prabhudayal Goenka Liquidator of Torque Automotives Private limited Reg. No.: IBBI/IPA-001/IP-P02129/2021-2022/13903
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 204 Austmanagal Complex, Shahibaugh Nr Rajasthan Hospital, Ahmadabad, Gujarat 380004 Email: goenkap@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 204 Austmanagal Complex, Shahibaugh Nr Rajasthan Hospital, Ahmadabad, Gujarat 380004 Email: cirp.torque@gmail.com
11.	Last date for submission of claims	28.02.2026

Notice is hereby given that the **Hon'ble National Company Law Tribunal Ahmedabad Bench** has ordered the commencement of liquidation of the **Torque Automotives Private limited** on 29/01/2026 under section 33 of the Code.

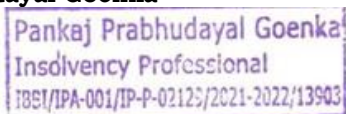
The stakeholders of **Torque Automotives Private limited** are hereby called upon to submit their claims with proof on or before 28.02.2026, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Mr. Pankaj Prabhudayal Goenka



Liquidator of Torque Automotives Private limited

Reg. No.: IBBI/IPA-001/IP-P02129/2021-2022/13903

AFA No.: AA1/13903/02/300627/108982 valid till 30.06.2027

Date: 02.02.2026

Place: Ahmedabad

Date of Publication: 02.02.2026

Newspaper: Business standard Ahmedabad edition

FORM B		
PUBLIC ANNOUNCEMENT		
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF TORQUE AUTOMOTIVE PRIVATE LIMITED		
Sr. No.	PARTICULARS	DETAILS
1	Name of Corporate Debtor	Torque Automotive Private limited
2	Date of Incorporation of Corporate Debtor	23.04.2007
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad, Gujarat.
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40105GJ2007PTC050624
5	Address of the registered office and principal office (if any) of corporate debtor	2nd Floor, Mrudul Tower, B/H. Times of India, Ashram Road, Ahmedabad, Gujarat - 380009, India
6	Date of closure of Insolvency Resolution Process	28.01.2026
7	Liquidation commencement date of corporate debtor	29.01.2026
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Pankaj Prabhudayal Goenka Liquidator of Torque Automotives Private limited Reg. No.: IBB/I/PA-001/IP-P02129/2021-2022/13903
9	Address and e-mail of the liquidator, as registered with the Board	Address: 204, Austmanagal Complex, Shahibaugh Nr Rajasthan Hospital, Ahmadabad, Gujarat - 380004 Email: goenkap@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address: 204 Austmanagal Complex, Shahibaugh Nr Rajasthan Hospital, Ahmadabad, Gujarat 380004 Email: cirp.torque@gmail.com
11	Last date for submission of claims	28.02.2026

Notice is hereby given that the Hon'ble National Company Law Tribunal Ahmedabad Bench has ordered the commencement of liquidation of the Torque Automotives Private limited on 29.01.2026 under section 33 of the Code.

The stakeholders of Torque Automotives Private limited are hereby called upon to submit their Claims with proof on or before 28.02.2026, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Mr. Pankaj Prabhudayal Goenka
Liquidator of Torque Automotives Private limited
Reg. No.: IBB/I/PA-001/IP-P02129/2021-2022/13903

Date: 02.02.2026
Place: Ahmedabad

AFA No.: AA1/13903/02/300627/108982 valid till 30.06.2027

ફોર્મ B		
સાર્વજનિક જાહેરાત		
(ઇન્સોલ્વેન્સી અને બેન્ક્રપ્ટસી (લિક્વિડેશન પ્રોસેસ) નિયમનો, ૨૦૧૬ ના નિયમન ૧૨ હેઠળ)		
ટોર્ક ઓટોમોટિવ પ્રાઇવેટ લિમિટેડના હિસ્સેદારોનું ધ્યાન દોરવા માટે		
સ. નં.	વર્ણન	વિગતો
૧	કોર્પોરેટ દેવાદારનું નામ	ટોર્ક ઓટોમોટિવ પ્રાઇવેટ લિમિટેડ
૨	કોર્પોરેટ દેવાદારના સંસ્થાપનની તારીખ	૨૩.૦૪.૨૦૦૭
૩	ઓથોરીટી જેના હેઠળ કોર્પોરેટ દેવાદાર સંસ્થાપિત/રજીસ્ટર્ડ છે.	કંપનીના રજીસ્ટ્રાર - અમદાવાદ, ગુજરાત.
૪	કોર્પોરેટ ઓળખ નંબર / કોર્પોરેટ દેવાદારનો લીમિટેડ લાયસેન્સીંગ ઓળખ નંબર	U40105GJ2007PTC050624
૫	કોર્પોરેટ દેવાદારની રજીસ્ટર્ડ ઓફીસ અને મુખ્ય ઓફિસ (જો કોઈ હોયતો) નું સરનામું	બીજે માળ, મુદ્દલ ટાવર, ટાઈમ્સ ઓફ ઇન્ડિયા પાછળ, આશ્રમ રોડ, ગુજરાત-૩૮૦૦૦૬, ભારત
૬	ઇન્સોલ્વેન્સી રીગ્રોવ્યુશન પ્રક્રિયા બંધ થવાની તારીખ	૨૮.૦૧.૨૦૨૬
૭	કોર્પોરેટ દેવાદારના ફડયાની શરૂઆતની તારીખ	૨૬.૦૧.૨૦૨૬
૮	ફડયા અધિકારી તરીકે કાર્યરત ઇન્સોલ્વેન્સી પ્રોફેશનલનું નામ અને રજીસ્ટ્રેશન નંબર	શ્રી પંકજ પ્રભુદયાલ ગોએકા ટોર્ક ઓટોમોટિવ પ્રાઇવેટ લિમિટેડના લિક્વિડેટર રજી. નં. IBB/MPA-001/IP-P02129/2021-2022/13903
૯	બોર્ડમાં નોંધણી મુજબ ફડયા અધિકારીનું સરનામું અને ઇમેઇલ	સરનામું : ૨૦૪, અષ્ટમંગલ કોમ્પ્લેક્સ, શાહીબાગ રાજસ્થાન હોસ્પિટલ પાસે, અમદાવાદ, ગુજરાત ૩૮૦૦૦૪ ઈ-મેઇલ : goenkap@gmail.com
૧૦	ફડયા અધિકારી સાથે પત્રવ્યવહાર માટે વાપરવાનું સરનામું અને ઇમેઇલ	સરનામું : ૨૦૪, અષ્ટમંગલ કોમ્પ્લેક્સ, શાહીબાગ રાજસ્થાન હોસ્પિટલ પાસે, અમદાવાદ, ગુજરાત ૩૮૦૦૦૪ ઈ-મેઇલ : cirp.torque@gmail.com
૧૧	દાવાઓ મોકલવાની છેલ્લી તારીખ	૨૮.૦૨.૨૦૨૬

આ સાથે નોટિસ આપવામાં આવી છે કે માનનીય નેશનલ કંપની લો ટ્રિબ્યુનલ, અમદાવાદ ઠીકે કોડની કલમ ૩૩ હેઠળ ૨૬.૦૧.૨૦૨૬ ના રોજ ટોર્ક ઓટોમોટિવ પ્રાઇવેટ લિમિટેડના લિક્વિડેશનને શરૂ કરવાનો આદેશ આપ્યો છે.

ટોર્ક ઓટોમોટિવ પ્રાઇવેટ લિમિટેડના હોદ્દેદારોને અહીં થી કહેવામાં આવે છે કે તેઓ ૨૮.૦૨.૨૦૨૬ ના રોજ અથવા તે પહેલાં પુરાવા સાથે તેમના દાવાઓ આઈટમ નંબર ૧૦ ની સામે ઉલ્લેખિત સરનામાં પર લિક્વિડેટરને સુપરત કરે.

નાણાકીય લેણદારોએ માત્ર ઇલેક્ટ્રોનિક માધ્યમથી જ પુરાવા સાથે તેમના દાવા રજૂ કરવાના રહેશે. અન્ય તમામ લેણદારો પુરાવા સાથે વ્યક્તિગત રીતે, ટપાલ દ્વારા અથવા ઇલેક્ટ્રોનિક માધ્યમથી દાવા રજૂ કરી શકે છે.

દાવાઓના ખોટા અથવા ગેરમાર્ગે દોરતા પુરાવા રજૂ કરવાથી દંડ થશે.

જો કોઈ હિસ્સેદાર લિક્વિડેશન પ્રક્રિયા દરમિયાન તેના દાવાઓ રજૂ ન કરે, તો ઇન્સોલ્વેન્સી એન્ડ બેન્ક્રપ્ટસી બોર્ડ ઓફ ઇન્ડિયા (ઇન્સોલ્વેન્સી રીગ્રોવ્યુશન પ્રોસેસ કોર્પોરેટ પર્સન) ડેવલપમેન્ટ, ૨૦૧૬ હેઠળ કોર્પોરેટ નાદારી રીગ્રોવ્યુશન પ્રક્રિયા દરમિયાન આવા હિસ્સેદાર દ્વારા રજૂ કરાયેલા દાવાઓને કલમ ૩૮ હેઠળ રજૂ કરવામાં આવ્યા હોવાનું માનવામાં આવશે.

શ્રી પંકજ પ્રભુદયાલ ગોએકા
ટોર્ક ઓટોમોટિવ પ્રાઇવેટ લિમિટેડના લિક્વિડેટર

તારીખ : ૦૨.૦૨.૨૦૨૬ Reg. No.: IBB/MPA-001/IP-P02129/2021-2022/13903
સ્થળ : અમદાવાદ AFA No.: AA1/13903/02/300627/108982 valid till 30.06.2027